

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 136
(IB)-755(PB)/2020

IN THE MATTER OF:

| | | |
|----------------------------|-----|----------------------|
| Tarun Ahuja & ors. | ... | Applicant/Petitioner |
| Vs | | |
| Puri Construction Pvt Ltd. | ... | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 30.07.2021

ORDER

Renotified to 31.08.2021.


(NIRMALA VINCENT)
COURT OFFICER

30.07.2021
DPK